

RESUMÉ OF WORK DONE BY LOK SABHA

**FIFTEENTH LOK SABHA
NINTH SESSION, 2011**

LOK SABHA SECRETARIAT, NEW DELHI

February, 2012/Magha, 1933 (Saka)

RESUMÉ OF WORK
DONE BY LOK SABHA

FIFTEENTH LOK SABHA—NINTH SESSION
22 November, 2011 to 29 December, 2011



LOK SABHA SECRETARIAT
NEW DELHI

February, 2012/Magha, 1933 (Saka)

T.O. No. 3/15 LS Vol. IX

© 2012 BY LOK SABHA SECRETARIAT

Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Fourteenth Edition) and Printed by the General Manager, Government of India Press, Minto Road, New Delhi.

PREFACE

This Publication contains a brief resume of work done in the Fifteenth Lok Sabha during the Ninth Session *i.e.* from 22 November, 2011 to 29 December, 2011.

NEW DELHI;
February, 2012
Magha, 1933 (Saka)

T.K. VISWANATHAN
Secretary-General.

CONTENTS

| | PAGE(S) |
|--|---------|
| 1. DURATION OF SESSION | 1 |
| 2. ADJOURNMENT MOTION | 2 |
| 3. BILLS | |
| (i) Government Bills | 3 |
| (ii) Bills referred to Standing Committees | 12 |
| (iii) Private Members' Bills | 18 |
| 4. CALLING ATTENTION | 19 |
| 5. COMMITTEES | |
| (i) Financial Committees | 20 |
| (ii) Standing Committees | 21 |
| (iii) Committees other than Financial and Standing Committees | 23 |
| 6. DIVISION | 27 |
| 7. FINANCIAL BUSINESS | |
| (i) General Budget | 30 |
| (ii) Railway Budget | 30 |
| 8. LEAVE OF ABSENCE | 31 |
| 9. MEMBERS ELECTED IN BYE-ELECTION | 32 |
| 10. MOTIONS | |
| (i) Motions under Rules 191 and 342 | 33 |
| (ii) Motions under Rule 388 | 38 |
| 11. OATH/AFFIRMATION | 39 |
| 12. OBITUARY AND OTHER REFERENCES | 40 |
| 13. PAPERS LAID ON THE TABLE | 45 |
| 14. PANEL OF CHAIRMEN | 46 |

(ii)

| | PAGE(S) |
|--|---------|
| 15. QUESTIONS | |
| (i) Starred | 47 |
| (ii) Short Notice | 47 |
| (iii) Unstarred | 47 |
| (iv) Abstract of Statement(s) made by Ministers correcting the replies | 48 |
| 16. RESIGNATION BY MEMBERS | 49 |
| 17. RESOLUTIONS | |
| Private Members' Resolutions | 50 |
| 18. SHORT DURATION DISCUSSIONS UNDER RULE 193 | 51 |
| 19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN | |
| Announcements/Observations/References/Rulings | 53 |
| 20. SITTINGS OF LOK SABHA | 54 |
| 21. STATEMENTS | |
| (i) Statements made/laid by Ministers under Rule 372 during Ninth Session of Fifteenth Lok Sabha | 55 |
| (ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during Ninth Session of Fifteenth Lok Sabha | 57 |
| (iii) Statements made/laid by Ministers regarding Government Business during Ninth Session of Fifteenth Lok Sabha | 61 |
| (iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Fifteenth Lok Sabha (as on 15.02.2012) | 62 |
| (v) Statement showing time lost owing to interruptions and adjournment in the House during Ninth Session of Fifteenth Lok Sabha | 63 |
| (vi) Statement indicating matters of Urgent Public Importance raised (a) after Question Hour and (b) before the adjournment of the House for the day during Ninth Session of Fifteenth Lok Sabha | 66 |
| 22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS | 67 |

1. DURATION OF SESSION
(9th Session of 15th Lok Sabha)

1. Date of Commencement : §22 November, 2011
2. Date of Adjournment *sine die* : *29 December, 2011
3. Date of Prorogation : 5 January, 2012
4. Total Number of days of Session : 38
5. Number of Actual days of Sittings : @24
6. Number of hours of sitting : 85 hours 01 minute

§ The first sitting commenced with the playing of National Anthem.

* The sitting ended with the playing of National Song.

@ The session was scheduled to conclude on 21.12.2011. However, as per recommendation of BAC (30R), a sitting of Lok Sabha was fixed on 22nd December, 2011 in lieu of cancellation of sitting of Lok Sabha on 5th December, 2011. Again, as per recommendation of BAC (33R), sittings of Lok Sabha were fixed on 27th, 28th and 29th December, 2011 in order to provide sufficient time for completion of essential items of Government Business. Accordingly, the House was adjourned *sine die* on 29.12.2011.

**2. ADJOURNMENT MOTION
Admitted, Discussed and Negated**

| Sl. No. | Name of Member who had tabled notices | Subject matter of the notice | Date on which Admitted | Date on which Discussed | Time taken H. M. | Remarks |
|---------|--|--|------------------------|-------------------------|------------------|---|
| 1. | Shri L.K. Advani Shri Basudeb Acharia | Situation arising out of money deposited illegally in foreign banks and action being taken against the guilty persons. | 14.12.2011 | 14.12.2011 | 5 36 | The motion was discussed and negated by voice vote. |

3. BILLS

(i) Government Bills

| Sl.No. | Title of the Bill | Date of introduction | Date of laying on the Table (in case of Bill passed by Rajya Sabha) | Date of discussion in Lok Sabha | Time taken | No. of amendments tabled | No. of amendments carried | Progress/ remarks |
|--------|---|----------------------|---|---|-------------|--------------------------|---------------------------|-------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 1. | The Public Premises (Eviction of Unauthorized Occupants) Amendment Bill, 2011 | 23.11.2011 | - | - | H M 0 01 | - | - | Pending |
| 2. | The Cable Television Networks (Regulation) Amendment Bill, 2011 | 28.11.2011 | - | 13.12.2011 (consideration and passing) | 2 09 | - | - | Passed |
| 3. | The North-Eastern Areas (Reorganisation) Amendment Bill, 2011 | 7.12.2011 | - | - | 0 01 | - | - | Pending |
| 4. | The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011 | 7.12.2011 | - | 19.12.2011 (consideration and passing) | 0 01 | - | - | Passed |
| 5. | The Appropriation (No. 4) Bill, 2011 | 7.12.2011 | - | 7.12.2011 (consideration and passing) | 0 02 | - | - | Passed |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|--|----------------------------|---|---|------|---|---|--------------------|
| | | | | | H M | | | |
| 6. | The Damodar Valley Cooperation (Amendment) Bill, 2011 | 8.8.2011 (Earlier Session) | - | 7.12.2011 (consideration and passing) | 1 49 | - | - | Passed |
| 7. | The New Delhi Municipal Council (Amendment) Bill, 2011 | 3.8.2010 (Earlier Session) | - | 6.8.2010 9.8.2010 7.12.2011 (consideration and passing) | 0 50 | 3 | 3 | Passed, as amended |
| 8. | The Ware housing Corporations (Amendment) Bill, 2011 | 8.12.2011 | - | - | 0 01 | - | - | Pending |
| 9. | The Export-Import Bank of India (Amendment) Bill, 2011 | 8.12.2011 | - | 21.12.2011 (consideration and passing) | 1 36 | - | - | Passed |
| 10. | The Mines and Minerals (Development and Regulation) Bill, 2011 | 12.12.2011 | - | - | 0 01 | - | - | Pending |
| 11. | The Arms (Amendment) Bill, 2011 | 12.12.2011 | - | - | 0 01 | - | - | Pending |

| | | | | | | | | | | | |
|-----|--|--------------------------------|---|---|---|----|----|----|----|----|--------------------|
| 12. | The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011 | 12.12.2011 | - | - | 0 | 01 | - | - | - | - | Pending |
| 13. | The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2011 | 12.12.2011 | - | 12.12.2011 (consideration and passing) | 1 | 12 | - | - | - | - | Passed |
| 14. | The Life Insurance Corporation (Amendment) Bill, 2011 | 31.7.2009 (Earlier Session) | - | 12.12.2011 (consideration and passing) | 2 | 36 | 11 | 9 | 9 | 9 | Passed, as amended |
| 15. | The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010 | 16.3.2010 (Earlier Session) | - | 12.12.2011 (consideration and passing) | 2 | 37 | 16 | 16 | 16 | 16 | Passed, as amended |
| 16. | The Companies Bill, 2009 | 3.8.2009 (Earlier Session) | - | 14.12.2011 (Motion for withdrawal) | - | - | - | - | - | - | Withdrawn |
| 17. | The Companies Bill, 2011 | 14.12.2011 | - | - | - | - | - | - | - | - | Pending |
| 18. | The Cable Television Networks (Regulation) Second Amendment Bill, 2011 | 15.12.2011 | - | - | - | - | - | - | - | - | Pending |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|---|------------|------------|---|-------------|---|---|---------|
| 19. | The Press and Registration of Books and Publications Bill, 2011 | 16.12.2011 | - | - | H M 0 01 | - | - | Pending |
| 20. | The Consumer Protection (Amendment) Bill, 2011 | 16.12.2011 | - | - | - | - | - | Pending |
| 21. | The Appropriation (Railways) No. 3 Bill, 2011 | 16.12.2011 | - | 16.12.2011 (consideration and passing) | 0 01 | - | - | Passed |
| 22. | The National Highways Authority of India (Amendment) Bill, 2011 | 19.12.2011 | - | - | - | - | - | Pending |
| 23. | The Chartered Accountants (Amendment) Bill, 2011, as passed by Rajya Sabha | - | 13.12.2011 | 19.12.2011 (consideration and passing) | *0 09 | - | - | Passed |
| 24. | The Company Secretaries (Amendment) Bill, 2011, as passed by Rajya Sabha | - | 13.12.2011 | 19.12.2011 (consideration and passing) | * | - | - | Passed |

| | | | | | | | | |
|-----|---|------------|------------|---|------|---|---|---------|
| 25. | The Cost and Works Accountants (Amendment) Bill, 2011, as passed by Rajya Sabha | - | 13.12.2011 | 19.12.2011 (consideration and passing) | * | - | - | Passed |
| 26. | The Rights of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011 | 20.12.2011 | - | - | 0 01 | - | - | Pending |
| 27. | The Regional Centre for Bio-technology Bill, 2011 | 20.12.2011 | - | - | 0 01 | - | - | Pending |
| 28. | The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2011, as passed by Rajya Sabha | - | 9.12.2011 | 20.12.2011 (consideration and passing) | 3 08 | - | - | Passed |
| 29. | The Rajiv Gandhi National Institute of Youth Development Bill, 2011 | 21.12.2011 | - | - | 0 01 | - | - | Pending |

*Discussed together.

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|---|------------------------------|---|---|---------|----|----|--|
| | | | | | H M | | | |
| 30. | ®The Factoring Regulation Bill, 2011 | 24.3.2010 (Earlier Session) | - | 20.12.2011 21.12.2011 (consideration and passing) | 2 10 | 23 | 23 | Passed, as amended |
| 31. | #The Constitution (Ninety-seventh Amendment) Bill, 2011 | 30.11.2009 (Earlier Session) | - | 21.12.2011 22.12.2011 (consideration and passing) | 2 44 | 12 | 5 | Passed, as amended |
| 32. | The Lokpal Bill, 2011 | 4.8.2011 (Earlier Session) | - | 22.12.2011 (Motion for withdrawal) | 0 01 | 96 | 46 | Withdrawn |
| 33. | The National Food Security Bill, 2011 | 22.12.2011 | - | - | 0 01 | - | - | Pending ∞ |
| 34. | The Lokpal and Lokayuktas Bill, 2011 | 22.12.2011 | - | 27.12.2011 (consideration and passing) | \$12 32 | 96 | 46 | Passed, as amended |
| 35. | The Constitution (One Hundred and Sixteenth Amendment) Bill, 2011 | 22.12.2011 | - | 27.12.2011 (consideration and passing) | \$ | 16 | 1 | As the operative clauses of the Bill could not be adopted by the requisite |

| 36. | @ The Whistle Blowers Protection Bill, 2011 | 26.8.2010 (Earlier Session) | - | 27.12.2011 (consideration and passing) | \$ | 20 | 20 | 20 | Passed, as amended | majority as required under article 368 of the Constitution the motion for passing of the Bill, having become infructuous was not moved. |
|-----|---|--------------------------------|---|---|----|----|----|----|--------------------|---|
| 37. | The Prevention of Money Laundering (Amendment) Bill, 2011 | 27.12.2011 | - | - | 0 | 01 | - | - | Pending | |
| 38. | The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2011 | 27.12.2011 | - | - | 0 | 01 | - | - | Pending | |

The Bill was introduced as the Constitution (One Hundred and Eleventh Amendment) Bill, 2009. The Short Title of the Bill was changed to the Constitution (Ninety-seventh Amendment) Bill, 2011 by Lok Sabha through an amendment to clause 1.

\$ Discussed together.

** The Bill was introduced as the Public Interest Disclosure and Protection to Persons making the Disclosures Bill, 2011. The short Title of the Bill was changed to the whistle Blowers Protection Bill, 2011 by Lok Sabha through an amendment to clause 1.

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
|-----|--|-----------------------------|---|--|-------------|---|---|--|
| 39. | The Electronic Delivery of Services Bill, 2011 | 27.12.2011 | - | - | H M 0 01 | - | - | Pending |
| 40. | The Railway Property (Unlawful Possession) Amendment Bill, 2011, as passed by Rajya Sabha | - | 27.12.2011 | - | 0 01 | - | - | Pending |
| 41. | The Academy of Scientific and Innovative Research Bill, 2011, as returned by Rajya Sabha with amendments. | 24.3.2011 (Earlier Session) | - | - | - | - | - | (Amendments made by Rajya Sabha on 21.12.2011 in the Bill as passed by Lok Sabha on 5.9.2011 were considered and agreed to by Lok Sabha) |
| | | | 22.12.2011 (As returned by Rajya Sabha) with amendments | 27.12.2011 (consideration of amendments made by Rajya Sabha) | 0 10 | | | |

| | | | | | | | | |
|-----|--|--------------------------------|---|---|--------|----|---|--|
| 42. | The Judicial Standards and Accountability Bill, 2010 | 1.12.2010 (Earlier Session) | - | 27.12.2011 (consideration and passing) | \$4 31 | 10 | - | Discussion on the motion for consideration of the Bill not concluded |
| 43. | The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 | 25.8.2010 (Earlier Session) | - | 27.12.2011 (consideration and passing) | \$ | 2 | - | |
| 44. | The Unlawful Activities (Prevention) Amendment Bill, 2011 | 29.12.2011 | - | - | 0 01 | - | - | Pending |

\$ Discussed together.

@ The Bill was introduced as the Regulation of Factor (Assignment of Receivables) Bill, 2011. The Short Title of the Bill was changed to the Factoring Regulation Bill, 2011 by Lok Sabha through an amendment to clause 1.

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports thereof

| Sl. No. | Title of the Bill | Date of introduction in Lok Sabha/Rajya Sabha | Referred by Speaker/Chairman | Name of the Committee/Date of Reference | Date of Presentation/laying of reports | Remarks |
|---------|---|---|------------------------------|--|--|------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | The Border Security Force (Amendment) Bill, 2011 | 18.8.2011 (RS) | Chairman | Home Affairs (19.8.2011) | 22.11.2011 | Pending in Rajya Sabha |
| 2. | The Enemy Property (Amendment and Validation) Second Bill, 2010 | 15.11.2010 (LS) | Chairman | Home Affairs (31.12.2010) | 22.11.2011 | Pending in Lok Sabha |
| 3. | The Protection of Women against Sexual Harassment at Workplace Bill, 2010 | 7.12.2010 (LS) | Chairman | Human Resource Development (31.12.2010) | 8.12.2011 | Pending in Lok Sabha |
| 4. | The Lokpal Bill, 2011 | 4.8.2011 (LS) | Chairman | Personnel, Public Grievances and Pensions (9.8.2011) | 9.12.2011 | Withdrawn |
| 5. | The Insurance Laws (Amendment) Bill, 2008 | 22.12.2008 (RS) | Speaker | Finance (9.1.2009) | 13.12.2011 | Pending in Rajya Sabha |
| 6. | The National Identification Authority of India Bill, 2010 | 3.12.2010 (RS) | Speaker | Finance (13.12.2010) | 13.12.2011 | Pending in Rajya Sabha |

| | | | | | | |
|-----|--|-----------------|----------|---|------------|----------------------------|
| 7. | The Banking Laws (Amendment) Bill, 2011 | 22.3.2011 (LS) | Speaker | Finance (29.3.2011) | 13.12.2011 | Pending in Lok Sabha |
| 8. | The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011 | 23.3.2011 (RS) | Speaker | Labour (5.4.2011) | 20.12.2011 | Pending in Rajya Sabha |
| 9. | The Mines (Amendment) Bill, 2011 | 23.3.2011 (RS) | Speaker | Labour (5.4.2011) | 20.12.2011 | Pending in Rajya Sabha |
| 10. | The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Bill, 2011 | 18.8.2011 (RS) | Speaker | Labour (25.8.2011) | 20.12.2011 | Pending in Rajya Sabha |
| 11. | The Protection of Children from Sexual Offences Bill, 2011 | 23.3.2011 (RS) | Chairman | Human Resource Development (29.3.2011) | 21.12.2011 | Pending in Rajya Sabha |
| 12. | The Forward Contracts (Regulation) Amendment Bill, 2010 | 6.12.2010 (LS) | Speaker | Food, Consumer Affairs and Public Distribution (16.12.2010) | 22.12.2011 | Pending in Lok Sabha |
| 13. | The Public Premises (Eviction of Unauthorized Occupants) Amendment Bill, 2011 | 23.11.2011 (LS) | Speaker | Urban Development (5.1.2012) | - | Pending with the Committee |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-----|--|-----------------|----------|---|---|----------------------------|
| 14. | The North-Eastern Areas (Reorganisation) Amendment Bill, 2011 | 7.12.2011 (LS) | Chairman | Home Affairs (17.1.2012) | - | Pending with the Committee |
| 15. | The Warehousing Corporations (Amendment) Bill, 2011 | 8.12.2011 (LS) | Speaker | Food, Consumer Affairs and Public Distribution (5.1.2012) | - | Pending with the Committee |
| 16. | The Mines and Minerals (Development and Regulation) Bill, 2011 | 12.12.2011 (LS) | Speaker | Coal and Steel (5.1.2012) | - | Pending with the Committee |
| 17. | The Arms (Amendment) Bill, 2011 | 12.12.2011 (LS) | Chairman | Home Affairs (17.1.2012) | - | Pending with the Committee |
| 18. | The Companies Bill, 2011 | 14.12.2011 (LS) | Speaker | Finance (5.1.2012) | - | Pending with the Committee |
| 19. | The Cable Television Networks (Regulation) Second Amendment Bill, 2011 | 15.12.2011 (LS) | Speaker | Information Technology (5.1.2012) | - | Pending with the Committee |
| 20. | The Press and Registration of Books and Publications Bill, 2011 | 16.12.2011 (LS) | Speaker | Information Technology (5.1.2012) | - | Pending with the Committee |
| 21. | The Consumer Protection (Amendment) Bill, 2011 | 16.12.2011 (LS) | Speaker | Food, Consumer Affairs and Public Distribution (27.12.2011) | - | Pending with the Committee |

| | | | | | | |
|-----|---|--------------------|----------|--|---|----------------------------|
| 22. | The National Highways Authority of India (Amendment) Bill, 2011 | 19.12.2011 (LS) | Chairman | Transport, Tourism and Culture (17.1.2012) | - | Pending with the Committee |
| 23. | The Rights of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011 | 20.12.2011 (LS) | Chairman | Personnel, Public Grievances, and Pension (17.1.2012) | - | Pending with the Committee |
| 24. | The Regional Centre for Biotechnology Bill, 2011 | 20.12.2011 (LS) | Chairman | Science and Technology, Environment and Forests (17.1.2012) | - | Pending with the Committee |
| 25. | The Rajiv Gandhi National Institute of Youth Development Bill, 2011 | 21.12.2011 (LS) | Chairman | Human Resource Development (17.1.2012) | - | Pending with the Committee |
| 26. | The National Food Security Bill, 2011 | 22.12.2011 (LS) | Speaker | Food, Consumer Affairs and Public Distribution (5.1.2012) | - | Pending with the Committee |
| 27. | The Prevention of Money Laundering (Amendment) Bill, 2011 | 27.12.2011 (LS) | Speaker | Finance (5.1.2012) | - | Pending with the Committee |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-----|---|-----------------|----------|---|---|----------------------------|
| 28. | The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2011 | 27.12.2011 (LS) | Speaker | Social Justice and Empowerment (5.1.2012) | - | Pending with the Committee |
| 29. | The Electronic Delivery of Services Bill, 2011 | 27.12.2011 (LS) | Speaker | Information Technology (5.1.2012) | - | Pending with the Committee |
| 30. | The Unlawful Activities (Prevention) Amendment Bill, 2011 | 29.12.2011 (LS) | Chairman | Home Affairs (17.1.2012) | - | Pending with the Committee |

SUMMARY

| | |
|---|-----|
| 1. Bills pending at the end of last Session | 36 |
| 2. Bills introduced | 27 |
| 3. Bills opposed at introduction stage | Nil |
| 4. Bills passed by Rajya Sabha and laid on the Table | 5 |
| 5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments | Nil |
| 6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha | 1 |
| 7. Bills passed | 18 |
| 8. Bills returned by Rajya Sabha with amendments—agreed to by Lok Sabha | 1 |
| 9. Bills—negatived | 1 |
| 10. Bills—withdrawn | 2 |
| 11. Bills—part discussed | 2 |
| 12. Motions for adjournment of debate on the Bills adopted | Nil |
| 13. Bills referred to Select Committee | Nil |
| 14. Bills referred to Joint Committee | Nil |
| 15. Bills reported by Select Committee | Nil |
| 16. Bills reported by Joint Committee | Nil |
| 17. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha | Nil |
| 18. Bills referred to Standing Committees by Chairman/Speaker | 18 |
| 19. Bills reported by Standing Committees | 12 |
| 20. Bills pending at the end of Ninth Session of Fifteenth Lok Sabha | 47 |

(iii) Private Members' Bills

SUMMARY

| | |
|--|-----|
| 1. Bills pending at the end of the last Session | 205 |
| 2. Bills introduced | Nil |
| 3. Bills withdrawn | Nil |
| 4. Bills negatived | Nil |
| 5. Bills removed from the Register of Pending Bills | Nil |
| 6. Bills—part discussed | 1 |
| 7. Bills pending at the end of the Session <i>vide</i> para No. 3619 of Bulletin-Part II, dated 24.1.2012 | 205 |

4. CALLING ATTENTION

| Sl. No. | Subject | Name of Member who called attention | Name of Minister and Date when taken up | Time Taken H. M. |
|---------|---|-------------------------------------|---|---------------------|
| 1. | Situation arising out of non-revision of wages of employees of IDBI Ltd. and steps taken by the Government in this regard. | Shri Basudeb Acharia | Shri Namo Narain Meena 15.12.2011 | 00 03 |
| *2. | Need to take adequate safety measures to protect the lives of Safai Karamcharis (Sewer cleaners) and provide health insurance cover to them. | Shri Arjun Ram Meghwal | Shri Mukul Wasnik 20.12.2011 | 00 45 |
| *3. | Situation arising out of spread of Encephalitis and Brain Fever in various parts of the country, particularly in Uttar Pradesh, West Bengal and Bihar and steps taken by the Government in this regard. | Shri Yogi Aditya Nath | Shri Ghulam Nabi Azad 19.12.2011 | 01 31 |

19

*The Chair allowed a member, whose name was not in the List of Business, to seek clarifications.

5. COMMITTEES

(i) Financial Committees

| Sl. No. | Name of the Committee | Date of constitution | No. of sittings | Duration H. M. | Average percentage of attendance | Study Tours/Local visits undertaken | Reports Presented Original | Action Taken | Statement | Remarks |
|---------|--|----------------------|-----------------|----------------|----------------------------------|-------------------------------------|----------------------------|--------------|-----------|---------|
| 1. | Committee on Estimates (2011-12) | 1.05.2011 | 1 | 1 10 | 40% | - | 1 | 1 | 1 | - |
| 2. | Committee on Public Undertakings | 30.04.2011 | - | - | - | - | - | 2 | - | - |
| 3. | (i) Committee on Public Accounts (2011-12) | 1.05.2011 | 1 | 0 45 | 63.63% | - | 6 | 6 | -- | - |

(ii) Standing Committees

| Sl. No. | Name of the Committee | Date of Constitution | No. of sittings | Duration H. M. | Average percentage of attendance | Study Tours/Local visits undertaken | Reports Presented | | | Remarks |
|---------|---|----------------------|-----------------|----------------|----------------------------------|-------------------------------------|-------------------|--------------|------------------------|---------|
| | | | | | | | Original | Action Taken | Action Taken Statement | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1. | Committee on Agriculture | 31.08.2011 | 5 | 7 30 | 43.22% | — | — | 1 | — | — |
| 2. | Committee on Chemicals and Fertilizers | 31.08.2011 | — | — | — | — | — | — | — | — |
| 3. | Committee on Coal and Steel | 31.08.2011 | — | — | — | — | — | — | — | — |
| 4. | Committee on Defence | 31.08.2011 | — | — | — | — | 1 | — | — | — |
| 5. | Committee on Energy (2011-12) | 31.08.2011 | 3 | 3 30 | 44% | — | — | — | 5 | — |
| 6. | Committee on External Affairs | 31.08.2011 | 5 | 7 30 | 40% | — | — | — | 1 | — |
| 7. | Committee on Finance | 31.08.2011 | 2 | 2 15 | 53.22% | — | 3 | 5 | — | — |
| 8. | Committee on Food, Consumer Affairs and Public Distribution | 31.08.2011 | 3 | 3 15 | 51.21% | — | 1 | — | — | — |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
|-----|---|------------|---|------|--------|---|---|---|----|----|
| 9. | Committee on Information Technology | 31.08.2011 | 1 | 0 50 | 54.16% | — | — | 3 | — | — |
| 10. | Committee on Labour | 31.08.2011 | 1 | 1 00 | 69.23% | — | 3 | — | 1 | — |
| 11. | Committee on Petroleum and Natural Gas | 31.08.2011 | 2 | 4 30 | 60% | — | 1 | 1 | — | — |
| 12. | Committee on Railways | 31.08.2011 | 1 | 1 40 | 61% | — | — | — | — | — |
| 13. | Committee on Rural Development | 31.08.2011 | 3 | 5 05 | 41.93% | — | — | — | 9 | — |
| 14. | Committee on Social Justice and Empowerment | 31.08.2011 | 1 | 0 45 | 48.15% | — | — | 1 | 1 | — |
| 15. | Committee on Urban Development | 31.08.2011 | 1 | 1 00 | 54.83% | — | — | — | — | — |
| 16. | Committee on Water Resources | 31.08.2011 | 1 | 1 10 | 54.8% | — | — | — | — | — |

(iii) Committees other than Financial and Standing Committees

| Sl. No. | Name of the Committee | Date of constitution | No. of sittings | Duration H. M. | Average percentage of attendance | Study Tours/Local visits undertaken | Reports Presented | | Remarks | |
|---------|---|----------------------|-----------------|----------------|----------------------------------|-------------------------------------|-------------------|--------------|---------|---|
| | | | | | | | Original | Action Taken | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1. | Committee on Absence of Member from the sittings of the House | 21.04.2011 | 1 | 0 15 | 80% | — | 1 | — | — | — |
| 2. | House Committee | 9.06.2011 | 3 | 5 50 | 60% | — | — | — | — | — |
| 3. | Committee on MPLADS (2011-12) | 7.10.2011 | 1 | 1 00 | 54.16% | — | 1 | — | — | — |
| 4. | Committee on Privileges | 23.09.2009 | 1 | 1 10 | 73.33% | — | 1 | — | — | Continued in office vide Orders of HS dt. 1.9.2010 and subsequently re-constituted on 24.11.2011. |
| 5. | Committee on Ethics | 7.10.2009 | — | — | — | — | — | — | — | Continued in Office vide Orders of HS dt. 24.9.2010 and |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | |
|-----|--|------------|---|---|----|--------|---|---|----|----|---|
| 6. | Committee on Private Members' Bills and Resolutions | 24.11.2011 | 1 | 0 | 45 | 64.28% | — | 1 | — | — | subsequently reconstituted on 12.12.2011. |
| 7. | Committee on Subordinate Legislation | 23.09.2011 | 1 | 0 | 45 | 80% | — | 2 | — | — | Constituted vide Bulletin Part-II Para No. 3380 dt. 24.11.2011 w.e.f.23.9.2011. |
| 8. | Committee on Papers Laid on the Table | 23.09.2011 | 1 | 0 | 30 | 33.3% | — | — | — | — | |
| 9. | Joint Committee on Offices of Profit | 1.12.2009 | — | — | — | — | — | — | — | — | |
| 10. | Rules Committee | 24.11.2011 | — | — | — | — | — | — | — | — | |
| 11. | General Purposes Committee | 19.10.2009 | — | — | — | — | — | — | — | — | |
| 12. | Joint Committee on Installation of Portraits/ Statues of National Leaders and Parliamentarians in Parliament House Complex | 4.08.2009 | — | — | — | — | — | — | — | — | |

| | | | | | | | | | | | | | | | | | | | |
|-----|--|------------|---|---|----|-------|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 13. | Joint Committee on Food Management in Parliament House Complex | 15.10.2009 | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — |
| 14. | Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex | 15.12.2009 | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — | — |
| 15. | Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2011-12) | 1.05.2011 | 2 | 2 | 30 | 50% | — | — | — | 3 | 2 | — | — | — | — | — | — | — | — |
| 16. | Business Advisory Committee | 29.06.2009 | 4 | 1 | 35 | 55% | — | — | — | 4 | — | — | — | — | — | — | — | — | — |
| 17. | Joint Committee on Salaries and Allowances of Members of Parliament | 30.11.2011 | 1 | 0 | 50 | 66.6% | — | — | — | — | — | — | — | — | — | — | — | — | — |
| 18. | Committee on Government Assurances | 23.09.2011 | 3 | 4 | 00 | 58% | — | — | — | — | — | — | — | — | — | — | — | — | — |

Constituted
w.e.f.
23.9.2011
vide Para No.
3376 of
Bulletin Part-II
dt. 24.11.2011

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | |
|-----|---|------------|---|----|----|-------|---|---|----|----|---|
| 19. | Committee on Petitions | 24.11.2011 | 2 | 1 | 20 | 60% | — | 2 | 1 | — | — |
| 20. | Committee on Empowerment of Women | 23.09.2011 | 2 | 3 | 00 | 60% | — | 1 | 1 | — | — |
| 21. | Railway Convention Committee | 15.03.2010 | 1 | 1 | 40 | 61% | — | — | — | — | — |
| 22. | Joint Parliamentary Committee to examine matters relating to allocation and pricing of Telecom Licences and Spectrum. | 4.03.2011 | 4 | 11 | 30 | 57.5% | — | — | — | — | — |

6. DIVISION

| Sl. No. | Date | Subject-matter | Brief question on which Division was sought | Final Result | Remarks |
|---------|------------|--|---|--------------------------------------|---------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | 12.12.2011 | Consideration and passing of the Life Insurance Corporation (Amendment) Bill, 2009. | Amendment moved by Shri Bansagopal Choudhury, MP to clause 5 of the Bill. | Ayes: 017 Noes: 113 Abst.: 006 | Amendment negatived |
| 2. | 22.12.2011 | Consideration and passing of the Constitution (One Hundred and Eleventh Amendment) Bill, 2011. | Motion moved by Minister for consideration of the Bill. | Ayes: 331 Noes: 000 Abst.: 000 | Motion adopted |
| 3. | 22.12.2011 | -do- | Motion moved by Minister to add new clause 1A to the Bill. | Ayes: 334 Noes: 000 Abst.: 000 | Motion adopted |
| 4. | 22.12.2011 | -do- | Motion moved by Minister to adopt clause 2 of the Bill. | Ayes: 375 Noes: 016 Abst.: 000 | Motion adopted |
| 5. | 22.12.2011 | -do- | Motion moved by Minister to add clause 3, as amended, to the Bill. | Ayes: 379 Noes: 006 Abst.: 000 | Motion adopted |
| 6. | 22.12.2011 | -do- | Motion moved by Minister to add clause 1, as amended, to the Bill. | Ayes: 393 Noes: 000 Abst.: 000 | Motion adopted |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----|------------|---|---|--------------------------------------|-------------------|
| 7. | 22.12.2011 | Consideration and passing of the Constitution (One Hundred and Eleventh Amendment) Bill, 2011. | Motion moved by Minister to pass the Bill, as amended. | Ayes: 398 Noes: 001 Abst.: 000 | Motion adopted |
| 8. | 27.12.2011 | Consideration and passing of the Lokpal and Lokayuktas Bill, 2011. | Motion moved by Shri Basudeb Acharia, MP for adoption of the amendment nos. 30 and 31 to clause 14 of the Bill. | Ayes: 070 Noes: 250 Abst.: 002 | Amendment negated |
| 9. | 27.12.2011 | -do- | Motion moved by Shri Bhartruhari Mahtab, MP for adoption of the amendment no. 16 to clause 1 of the Bill. | Ayes: 191 Noes: 249 Abst.: 002 | Amendment negated |
| 10. | 27.12.2011 | Consideration and passing of the constitution (One Hundred and Sixteenth Amendment) Bill, 2011. | Motion for consideration of the Bill. | Ayes: 333 Noes: 075 Abst.: 002 | Motion adopted |
| 11. | 27.12.2011 | -do- | Amendment nos. 1 to 5 moved by Shri Bhartruhari Mahtab, MP to clause 2 of the Bill. | Ayes: 175 Noes: 253 Abst.: 001 | Amendment negated |
| 12. | 27.12.2011 | -do- | Amendment nos. 6 to 10 moved by Smt. Sushma Swaraj, MP to clause 2 of the Bill. | Ayes: 184 Noes: 251 Abst.: 001 | Motion negated |

| | | | | | |
|-----|------------|------|---|--------------------------------------|-------------------|
| 13. | 27.12.2011 | -do- | Motion moved by Minister for adoption of clause 2 of the Bill | Ayes: 251 Noes: 179 Abst.: 002 | Motion negated |
| 14. | 27.12.2011 | -do- | Motion moved by Minister for adoption of clause 3 of the Bill | Ayes: 250 Noes: 172 Abst.: 011 | Motion negated |
| 15. | 27.12.2011 | -do- | Motion moved by Minister for adoption of amendment no. 11 to clause 1 of the Bill | Ayes: 250 Noes: 178 Abst.: 003 | Amendment adopted |
| 16. | 27.12.2011 | -do- | Motion moved by Minister for adoption of clause 1, as amended, of the Bill | Ayes: 252 Noes: 180 Abst.: 001 | Motion negated |

7. FINANCIAL BUSINESS

| Subject | Date of Presentation | Date(s) of discussion | Time taken H M |
|---|----------------------|--|-------------------|
| (I) GENERAL BUDGET | | | |
| Supplementary Demands for Grants (General) for 2011-12 | 25.11.2011 | 07.12.2011 | 3 24 |
| | | Discussion and voting on Supplementary Demands for Grants (General) | |
| (II) RAILWAY BUDGET | | | |
| Supplementary Demands for Grants (Railways) for 2011-12 | 08.12.2011 | 13.12.2011 16.12.2011 | 5 21 |
| | | Discussion and voting on Supplementary Demands for Grants (Railways) | |

8. LEAVE OF ABSENCE

| Sl. No. | Name of Member | Period for which Leave granted | Date when Leave granted |
|---------|----------------------|---|-------------------------|
| 1. | Shri A. Raja | 15.08.2011 to 08.09.2011 and 22.11.2011 to 22.12.2011 | } 20.12.2011 |
| 2. | Shri Madhu Koda | 22.11.2011 to 22.12.2011 | |
| 3. | Shri Suresh Kalmadi | 22.11.2011 to 22.12.2011 | |
| 4. | Smt. Shruti Choudhry | 22.11.2011 to 22.12.2011 | |

9. MEMBERS ELECTED IN BYE-ELECTION

| Name of Member | Constituency/State | Date when declared elected | Date of Oath/Affirmation |
|-------------------------|-----------------------------|----------------------------|--------------------------|
| 1. Shri Kuldeep Bishnoi | Hisar/Haryana | 17.10.2011 | 22.11.2011 |
| 2. Shri Subrata Bakshi | Kolkata Dakshin/West Bengal | 04.12.2011 | 21.12.2011 |

10. MOTIONS
(i) Motions under Rule 191 and 342

| Brief subject | Disposal of Motion under rule | Name of member who moved | Date of discussion | Time taken | No. of amendments/ Substitute motions/ tabled/ moved/ adopted | Remarks |
|---|-------------------------------|--------------------------|--------------------|------------|---|--------------------|
| | 2 | 3 | 4 | H M | 6 | 7 |
| 1 | 191 | Shri Pawan Kumar Bansal | 21.12.2011 | 0 05 | — | Motion was adopted |
| "(1) (a) That a Committee of both the Houses, to be called the Committee for Welfare of Other Backward Classes (OBCs) be constituted, consisting of thirty members, twenty from Lok Sabha and ten from Rajya Sabha, to be elected in accordance with the system of proportional representation by means of the single transferable vote; (b) That a Minister shall not be eligible for election as a Member of the Committee and that if a Member after his election to the Committee is appointed a Minister, he shall cease to be a Member thereof from the date of such appointment; and (c) That the Chairman of the Committee shall be appointed by the Speaker from amongst the Members of the Committee. | | | | | | |

| | | | | | | |
|-----|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| (2) | That the functions of the Committee shall be:— | | | | | |
| | (i) To consider the reports submitted by the National Commission for Backward Classes set up under the National Commission for Backward Classes Act, 1993 and to report to both the Houses as to the measures that should be taken by the Union Government in respect of matters within the purview of the Union Government including the Administrations of the Union Territories; | | | | | |
| | (ii) To report to both the Houses on the action taken by the Union Government and the Administrations of the Union Territories on the measures proposed by the Committee; | | | | | |
| | (iii) To examine the measures taken by the Union Government to secure due representation of the Other Backward Classes, Particularly the Most Backward Classes, in services and posts under its control (including appointments in the public sector undertakings, statutory and semi-Government Bodies and in the | | | | | |

Union Territories) having regard to the provisions of the Constitution;

(iv) To report to both the Houses on the working of the welfare programmes for the Other Backward Classes in the Union Territories;

(v) To consider generally and to report to both the Houses on all matter concerning the welfare of the Other Backward Classes which fall within the purview of Union Government including the Administrations of Union Territories; and

(vi) To examine such of matters as may deem fit to the Committee or are specifically referred to it by the House or the Speaker.

(3) That the members of the Committee shall hold office for a period of one year from the date of the first meeting of the Committee which shall be reconstituted thereafter for one year at a time according to the procedure described in para (1) above;

(4) That in order to constitute a sitting of the Committee the quorum shall be ten;

| | | | | | | | | | | | | |
|---|-----|--|--|---|--|---|--|---|--|---|--|---|
| 1 | | 2 | | 3 | | 4 | | 5 | | 6 | | 7 |
| | (5) | That in all other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and | | | | | | | | | | |
| | (6) | That this House do recommend to the Rajya Sabha that the Rajya Sabha do join in the Committee and communicate to this House the names of Members elected from amongst the Members of the Rajya Sabha to the Committee as mentioned above." | | | | | | | | | | |

Motions under Rules 191 and 342

SUMMARY

| | | |
|---|---|-----------|
| No. of notices received | : | 792 |
| No. of motions admitted | : | 82 |
| No. of motions discussed | : | 1 |
| No. of discussions completed | : | 1 |
| No. of discussions remained part-discussed | : | Nil |
| Total time taken | : | 5 minutes |

(ii) Motions under Rule 388 for Suspension of Rules

| Sl. No. | Brief subject | Name of member who moved | Date (s) of discussion | Time taken | | Remarks |
|---------|---|--------------------------|------------------------|------------|----|---------|
| | | | | H. | M. | |
| 1. | "That this House do suspend clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 3 to the Constitution (One Hundred and Eleventh Amendment) Bill, 2009 and that this amendment may be allowed to be moved." | Shri Sharad Pawar | 22.12.2011 | 0 | 01 | Adopted |
| 2. | "That this House do suspend clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 3 to the Public Interest Disclosure and Protection of Persons Making the Disclosures Bill, 2010 and that this amendment may be allowed to be moved." | Shri V. Narayanasamy | 27.12.2011 | 0 | 01 | Adopted |

11. OATH/AFFIRMATION

| Sl. No. | Name of Member | Constituency/State | Oath/Affirmation | Language in which Oath/Affirmation made | Date of Oath/Affirmation | Time taken | |
|---------|----------------------|---------------------------------|------------------|---|--------------------------|------------|----|
| | | | | | | H. | M. |
| 1. | Shri Kuldeep Bishnoi | Hisar/Haryana | Oath | Hindi | 22.11.2011 | 00 | 01 |
| 2. | Shri Subrata Bakshi | Kolkata Dakshin/ West Bengal | Oath | Bengali | 21.12.2011 | 00 | 01 |

12. OBITUARY AND OTHER REFERENCES
Obituary References

| Sl. No. | Name of Member | Date of Death | Date of obituary references | Time taken | |
|---------|---|---------------|-----------------------------|------------|----|
| | | | | H. | M. |
| 1 | 2 | 3 | 4 | 5 | 5 |
| 1. | Shri Ataur Rahman (Member, Eighth Lok Sabha) | 09.09.2011 | 40 | | |
| 2. | Shri Vasant Sathe (Member, Fifth to Ninth Lok Sabhas) | 23.09.2011 | | | |
| 3. | Shri Dal Chander Jain (Member, Eighth Lok Sabha) | 25.09.2011 | | 00 | 09 |
| 4. | Shri Bhagwat Jha Azad (Member, First, Third, Fourth, Fifth, Seventh & Eighth Lok Sabhas) | 04.10.2011 | | | |
| 5. | Shri Sushil Chandra Varma (Member, Ninth to Twelfth Lok Sabhas) | 06.10.2011 | | | |
| 6. | Shri Moti Lal Malviya (Member, First and Second Lok Sabhas) | 24.10.2011 | | | |
| 7. | Shri Harish Kumar Gangwar (Member, Seventh Lok Sabha) | 26.11.2011 | 01.12.2011 | 00 | 02 |
| 8. | Shri Dharma Dev Anand (Noted film actor) | 03.12.2011 | 08.12.2011 | 00 | 02 |

| | | | | |
|-----|---|------------|------------|-------|
| 9. | Shri Chiranjil Lal Sharma (Member, Seventh to Tenth Lok Sabhas) | 12.12.2011 | 14.12.2011 | 00 03 |
| 10. | Shri R.L. Kureel (Member, Sixth Lok Sabha) | 04.11.2011 | 22.12.2011 | 00 02 |
| 11. | Shri S. Bangarappa (Member, Eleventh, Thirteenth and Fourteenth Lok Sabhas) | 26.12.2011 | 27.12.2011 | 00 02 |
| 12. | Dr. Bapu Kaldate (Member, Sixth Lok Sabha) | 17.11.2011 | 29.12.2011 | 00 02 |

References regarding tragic Incidents/Occasions

| Sl. No. | Tragic Incident | Date of incident/ occasion | Date of reference | Time taken | |
|---------|---|----------------------------|-------------------|------------|----|
| | | | | H. | M. |
| 1 | 2 | 3 | 4 | 5 | |
| 1. | Reference to severe earthquake in Sikkim resulting in death of more than 111 persons and injuries to hundreds others. | 18.09.2011 | | | |
| 2. | Reference to the reported death of 20 people and injuries to about 50 others in a stampede at Chandidweep Ghat close to Har Ki Pauri in Haridwar. | 08.11.2011 | | | |
| 3. | Reference to the reported death of 15 persons and injuries to 65 others in a fire that broke out in Nand Nagri locality in Delhi. | 20.11.2011 | 22.11.2011 | 00 | 08 |
| 4. | Reference to the death of 641 people and injuries to 2076 persons in earthquake in Turkey's eastern province of Van. | 23.10.2011 & 09.11.2011 | | | |
| 5. | Reference to the floods in Thailand wherein more than 2.45 million people were affected and more than 500 people lost their lives. | Aug.-Nov., 2011 | | | |
| 6. | Reference to the death of 7 persons in fire that broke out in the Howrah-Dehradun Express between Nimighat and Parasnath stations in Giridih district of Jharkhand. | 22.11.2011 | 23.11.2011 | 00 | 01 |

| | | | | |
|-----|--|------------------|------------|-------|
| 7. | Reference to the devastating floods in Odisha resulting in loss of lives and massive destruction of properties. | Sept.-Oct., 2011 | 24.11.2011 | 00 01 |
| 8. | Reference condemning the assault on Shri Sharad Pawar, Minister of Agriculture and Food Processing Industries. | 24.11.2011 | 25.11.2011 | 00 01 |
| 9. | Reference to death of 15 persons and 35 injured in bus accident in Mehkar Tehsil of Buldhana district of Maharashtra. | 28.11.2011 | 29.11.2011 | 00 01 |
| 10. | Reference regarding landmine blast in the convoy of Shri Inder Singh Namdhari, MP, Lok Sabha killing several persons including policemen accompanying the member in the explosion. | 03.12.2011 | 07.12.2011 | 00 01 |
| 11. | Reference to the reported death of several persons and injuries to others in a massive fire accident at AMRI hospital in South Kolkata. | 09.12.2011 | 09.12.2011 | 00 01 |
| 12. | Reference to massive loss of lives in Southern Island Mindanao of Philippines hit by a tropical storm 'Sendog'. | 16.12.2011 | 21.12.2011 | 00 01 |

References on Landmark Anniversaries and Other Occasions

| Sl. No. | Occasion | Date of occasion | Date of reference | Time taken H. M. |
|---------|--|------------------|-------------------|---------------------|
| 1. | Reference on the occasion of 3rd anniversary of the Terrorist Attack in Mumbai | 26.11.2011 | 28.11.2011 | 00 01 |
| 2. | Reference on the occasion of World AIDS day | 01.12.2011 | 01.12.2011 | 00 01 |
| 3. | Congratulatory reference to Shri Virender Sehwag on creating world record in one day international cricket | 08.12.2011 | 09.12.2011 | 00 01 |
| 4. | Reference on the occasion of 100 years of return of Capital of the country to Delhi | 12.12.1911 | 12.12.2011 | 00 01 |
| 5. | Reference regarding homage to the Martyrs of Terrorist Attack on Parliament | 13.12.2001 | 13.12.2011 | 00 01 |
| 6. | Reference on the occasion of Golden Jubilee of liberation of Goa | 19.12.1961 | 19.12.2011 | 00 01 |
| 7. | Reference on the occasion of 150th Birth anniversary of Pandit Madan Mohan Malaviya | 25.12.2011 | 27.12.2011 | 00 01 |
| 8. | Reference on the completion of 100 years of first rendition of National Anthem | 27.12.2011 | 27.12.2011 | 00 01 |

13. PAPERS LAID ON THE TABLE

| | | | |
|-----|--------------------|-------|------|
| (a) | By Government | | 1712 |
| (b) | By Private Members | | Nil |

14. PANEL OF CHAIRMEN

| Sl. No. | Name of Member | Date of Nomination |
|---------|-----------------------------|--------------------|
| 1. | Shri Basudeb Acharia | 05.06.2009 |
| 2. | Shri P.C. Chacko | |
| 3. | Smt. Sumitra Mahajan | |
| 4. | Shri Inder Singh Namdhari | |
| 5. | Shri Francisco Sardinha | |
| 6. | Shri Arjun Charan Sethi | |
| 7. | Dr. Raghuvansh Prasad Singh | |
| 8. | Dr. M. Thambidurai | |
| 9. | Dr. (Ms.) Girija Vyas | |
| 10. | Shri Satpal Maharaj | 01.03.2011 |

15. QUESTIONS

(i) Starred Questions

- | | |
|--|-----|
| (a) Number of Questions put down in Question Lists for oral answer | 400 |
| (b) Number of Questions orally answered | 41 |

(ii) Short Notice Questions

- | | |
|---|-----|
| (a) Number of Questions put down in Short Notice Question List | Nil |
| (b) Number of Short Notice Questions orally answered | Nil |
| (c) Number of Short Notice Questions Laid on the Table of the House | Nil |

(iii) Unstarred Questions

- | | |
|---|------|
| (a) Number of Questions put down in Question Lists for written answers | 4600 |
| (b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers. | 4959 |

(iv) Abstract of Statement(s) made by the Ministers correcting the replies already given by them to Questions in the Lok Sabha

| Sl. No. | Date of correcting the reply | Statement made by | No. of Question to which Statement was made | Date of Answer to the Question | Subject of the Question |
|---------|------------------------------|--|---|--------------------------------|-------------------------------------|
| 1. | 22.11.2011 | Minister of State (Independent Charge) in the Ministry of Consumer Affairs, Food and Public Distribution | USQ No. 4568 | 30.08.2011 | Rise in Prices |
| 2. | 21.12.2011 | Minister of State in the Ministry of Human Resource Development | USQ No. 654 | 03.08.2011 | Irregularities in MDMS |
| 3. | 21.12.2011 | Minister of State in the Ministry of Human Resource Development | USQ No. 2656 | 17.08.2011 | Job Oriented Higher Education |
| 4. | 21.12.2011 | Minister of State in the Ministry of Human Resource Development | USQ No. 1519 | 30.11.2011 | Construction of University Building |

16. RESIGNATION BY MEMBERS

| Sl. No. | Name of Member | Constituency | State | Date on which accepted by Speaker | Remarks |
|---------|----------------------------|-------------------|-------------|-----------------------------------|---|
| 1. | Km. Mamata Banerjee | Kolkata Dakshin | West Bengal | 9 October, 2011 | Resigned on 9 October, 2011. Announcement was made in the House on 22 November, 2011. |
| 2. | Shri D. V. Sadananda Gowda | Udipi Chikmagalur | Karnataka | 29 December, 2011 | — |

17. RESOLUTIONS

Private Members' Resolutions

SUMMARY

| | | | |
|----|---|---|-----|
| 1. | No. of Notices of Resolutions received | : | 5 |
| 2. | No. of Resolutions discussed | : | NIL |
| 3. | No. of Resolutions adopted | : | NIL |
| 4. | No. of Resolutions withdrawn | : | NIL |
| 5. | No. of Resolutions negatived | : | NIL |
| 6. | No. of Resolutions on which debate was adjourned | : | NIL |
| 7. | No. of Resolutions part-discussed | : | 1 |

**18. SHORT DURATION DISCUSSIONS
(Rule 193)**

| Sl. No. | Brief Subject | Name of the member who raised | Date(s) of discussion | Time taken | | Ministry/ Department concerned | Remarks |
|---------|--|-------------------------------|------------------------|------------|----|--------------------------------|----------------------|
| | | | | H | M | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | |
| 1. | Discussion on the Statement Laid on the Table on 22 November, 2011 by the Minister of Finance regarding the inflation situation in India. | Shri Gurudas Dasgupta | 8.12.2011 9.12.2011 | 5 | 42 | Finance | Discussion concluded |
| 2. | Situation arising out of the threat being posed to the Very existence of River Ganga and the Himalayas due to their ruthless exploitation. | Kunwar Rewati Raman Singh | 19.12.2011 | 3 | 27 | Environment and Forests | Discussion concluded |
| 3. | Agrarian crisis in the country and the incidence of suicides by farmers. | Shri Basudeb Acharia | 22.12.2011 | 0 | 15 | Agriculture | Part-discussed |

SUMMARY

| | | |
|---|---|-------------------|
| No. of notices received | : | 287 |
| No. of discussions admitted | : | 3 |
| No. of discussions completed | : | 2 |
| No. of discussions remained part-discussed | : | 1 |
| Total time taken | : | 9 hrs. 24 minutes |

**19. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
Announcements/Observations/References*/Rulings**

| Sl. No. | Subject | By whom | Date |
|---------|---|--------------------|------------|
| 1 | 2 | 3 | 4 |
| 1. | Observation regarding disallowing the notices of Adjournment motion received from Sarvashri Shailendra Kumar, K.D. Deshmukh, Dr. Raghuvansh Prasad Singh, Dr. Ram Chandra Dome and Nama Nageswara Rao relating to unprecedented rise in prices of essential commodities. | The Speaker | 24.11.2011 |
| 2. | Observation regarding notices of Adjournment motion in FDI in retail sector was under consideration of Hon'ble Speaker. | The Deputy Speaker | 28.11.2011 |
| 3. | Observation regarding disallowing the notices of Adjournment Notices received from Sarvashri Shailendra Kumar, Basudeb Acharia, Sharad Yadav, Dr. Murl Manohar Joshi, Gurudas Dasgupta, Prof. SK. Saidul Haque, Bhartruhari Mahtab, Ramkishun, Arjun Charan Sethi, Dr. Raghuvansh Dr. Prasad Singh, Dr. M. Thambi Durai, Dara Singh Chauhan and Nama Nageswara Rao relating to Government decision to allow Foreign Direct Investment in retail sector. | The Speaker | 7.12.2011 |
| 4. | Valedictory Reference on the conclusion of the Ninth Session of the Fifteenth Lok Sabha. | The Speaker | 29.12.2011 |

*For references pl. see Sl. No. 12.

**20. SITTINGS OF LOK SABHA
(9th Session)**

| Sl. No. | Subject | Date | Remarks |
|---------|--|------------|--|
| 1. | Cancellation of sitting fixed for Monday, 5th December, 2011 and Fixation of sitting on Thursday, 22nd December, 2011. | 22.11.2011 | On the recommendation of the Business Advisory Committee (30R) and agreed to by the House, the sitting of Lok Sabha fixed for Monday, the 5th December, 2011 was cancelled and in lieu thereof a sitting of the House was held on Thursday, the 22nd December, 2011. |
| 2. | Fixation of sittings on Tuesday, the 27th; Wednesday, the 28th; and Thursday, the 29th December, 2011. | 20.12.2011 | On the recommendation of the Business Advisory Committee (33R) and agreed to by the House, the sittings of Lok Sabha were fixed on Tuesday, the 27th; Wednesday, the 28th; and Thursday, the 29th December, 2011 in order to provide sufficient time for completion of essential items of Government Business. |

21. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372 during Ninth Session of Fifteenth Lok Sabha

| Sl.No. | Brief subject | Name of Minister | Date | Time Taken H. M. |
|--------|--|-------------------------|------------|---------------------|
| *1. | Regarding the inflation situation in India. | Shri Pranab Mukherjee | 22.11.2011 | 00 01 |
| *2. | Correcting the reply given on 30.8.2011 to Unstarred Question No. 4568 by Shri Rajiv Ranjan Singh <i>Alias</i> Lalan Singh, M.P. and other Members regarding 'Rise in Prices' and reasons for delay in correcting the reply. | Prof. K.V. Thomas | 22.11.2011 | 00 01 |
| *3. | Regarding incident of fire in train No. 13009 Howrah-Dehradun Express between Nimiaghat and Parasnath stations of East Central Railway on 22.11.2011. | Shri Dinesh Trivedi | 22.11.2011 | 00 01 |
| *4. | Regarding the first meeting of Prime Minister's Committee on National e-Governance Plan (NeGP) held on November 23, 2011. | Shri Kapil Sibal | 25.11.2011 | 00 01 |
| *5. | Regarding the decision of the Union Cabinet on the Revival Reform and Restructuring Package for handloom sector. | Shri Anand Sharma | 25.11.2011 | 00 01 |
| *6. | Regarding the policy on Foreign Direct Investment for allowing FDI in Multi-Brand Retail Trading and liberalization of the policy in Single-Brand Retail Trading. | Shri Anand Sharma | 25.11.2011 | 00 01 |
| 7. | Regarding the Government's decision to suspend permission of 51% FDI in Multi-Brand retail trade till a consensus was developed through consultation among various stakeholders. | Shri Pranab Mukherjee | 7.12.2011 | 00 02 |
| *8. | Regarding the United Nation's Climate Change Conference at Durban. | Smt. Jayanthi Natarajan | 16.12.2011 | 00 01 |

*Laid a copy (Hindi and English versions) of the statement.

| Sl.No. | Brief subject | Name of Minister | Date | Time Taken H. M. |
|--------|--|----------------------|------------|---------------------|
| *9. | Regarding the decision of the Union Cabinet on the Comprehensive Package for handloom sector. | Shri Anand Sharma | 19.12.2011 | 00 01 |
| 10. | Regarding Court hearing in a Russian city on the Bhagwad Gita. | Shri S.M. Krishna | 20.12.2011 | 00 09 |
| *11. | Correcting the replies given to Unstarred Question No. 654 dated 3.8.2011 asked by Shri Harsh Vardhan and Smt. Sushila Saroj, M.Ps regarding "irregularities in MDMS" and reasons for delay in correcting the reply. | Smt. D. Purandeswari | 21.12.2011 | 00 01 |
| *12. | Correcting the replies given to Unstarred Question No. 2656 dated 17.8.2011 asked by Sarvashri Badruddin Ajmal and Hamdullah Sayeed, M.Ps regarding "Job Oriented Higher Education" and reasons for delay in correcting the reply. | Smt. D. Purandeswari | 21.12.2011 | 00 01 |
| *13. | Correcting the replies given to Unstarred Question No. 1519 dated 30.11.2011 asked by Shri Sudarshan Bhagat, M.P. regarding "Construction of University Building" and reasons for delay in correcting the reply. | Smt. D. Purandeswari | 21.12.2011 | 00 01 |
| 14. | Regarding creation of a sub-quota of 4.5% for centrally notified minority communities within the reservation of 27% quota available to Other Backward Classes (OBCs) in Government jobs and admission to Central Educational Institutions. | Shri Salman Khurshid | 28.12.2011 | 00 11 |

*Laid a copy (Hindi and English Versions) of the statement.

**(ii) Statements made/laid by Ministers under Direction 73^a of
Directions by the Speaker during Ninth Session of
Fifteenth Lok Sabha**

| Sl.No. | Brief subject | Name of Minister | Date | <u>Time Taken</u> H. M. |
|--------|---|--------------------------------|------------|----------------------------|
| *1. | Status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Consumer Affairs, Food and Public Distribution, pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution. | Prof. K.V. Thomas | 29.11.2011 | 00 01 |
| *2. | Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2010-11), pertaining to the Ministry of Tribal Affairs. | Shri V. Kishore Chandra Deo | 2.12.2011 | 00 01 |
| *3. | Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Water Resources on "Working of Brahmaputra Board", pertaining to the Ministry of Water Resources. | Shri Pawan Kumar Bansal | 8.12.2011 | 00 01 |
| *4. | Status of implementation of the recommendations contained in the 222nd Report of the Standing Committee on Industry on Action Taken by the Government on the recommendations contained in the 217th Report of the Committee on Demands for Grants (2010-11), pertaining to the Ministry of Micro, Small and Medium Enterprises. | Shri Virbhadra Singh | 8.12.2011 | 00 01 |
| *5. | Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Coal and Steel on Demands for Grants (2009-10), pertaining to the Ministry of Mines. | Shri Dinsha Patel | 9.12.2011 | 00 01 |

*Laid a copy (Hindi and English Versions) of the statement.

| Sl.No. | Brief subject | Name of Minister | Date | Time Taken H. M. |
|--------|---|-------------------------|------------|---------------------|
| *6. | Status of implementation of the recommendations contained in the 40th Report of the Standing Committee on Labour on 'problems being faced by workers due to sickness of HMT Units', pertaining to the Ministry of Labour and Employment. | Shri Mallikarjun Kharge | 12.12.2011 | 00 01 |
| *7. | Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Agriculture on 'Deficient Monsoon and steps taken by the Government to mitigate its impact on Agriculture Sector', pertaining to the Ministry of Agriculture. | Shri Sharad Pawar | 13.12.2011 | 00 01 |
| *8. | Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2010-11), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution. | Prof. K. V. Thomas | 13.12.2011 | 00 01 |
| *9. | Status of implementation of the recommendations contained in the 218th and 219th Reports of the Standing Committee on Industry, pertaining to the Ministry of Heavy Industries and Public Enterprises. | Shri Praful Patel | 15.12.2011 | 00 01 |
| *10. | Status of implementation of the recommendations contained in the 37th Report of the Standing Committee on Finance on Demands for Grants (2011-12), pertaining to the Ministry of Corporate Affairs. | Dr. M. Veerappa Moily | 15.12.2011 | 00 01 |
| *11. | Status of implementation of the recommendations contained in the 17th Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2011-12), pertaining to the Ministry of Minority Affairs. | Shri Vincent D. Pala | 15.12.2011 | 00 01 |

*Laid a copy (Hindi and English Versions) of the statement.

| Sl.No. | Brief subject | Name of Minister | Date | Time Taken H. M. |
|--------|--|--------------------------------|------------|---------------------|
| *12. | Status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Social Justice and Empowerment on implementation of Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006—Rules made thereunder, pertaining to the Ministry of Tribal Affairs. | Shri V. Kishore Chandra Deo | 16.12.2011 | 00 01 |
| *13. | Status of implementation of the recommendations contained in the 97th Report of the Standing Committee on Commerce on Demands for Grants (2010-11), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry. | Shri Anand Sharma | 19.12.2011 | 00 01 |
| *14. | Status of implementation of the recommendations contained in the 11th and 12th Reports of the Standing Committee on Railways on Demands for Grants (2011-12) and New Railway Recruitment Policy, respectively, pertaining to the Ministry of Railways. | Shri K.H. Muniyappa | 20.12.2011 | 00 01 |
| *15. | Status of implementation of the recommendations contained in the 9th, 10th and 14th Reports of the Standing Committee on Energy on 'Funding of Power Projects', 'Availability of Gas and Coal for Power Sector' and 'Transmission and Distribution Systems and Networks', respectively, pertaining to the Ministry of Power. | Shri K.C. Venugopal | 20.12.2011 | 00 01 |
| *16. | Status of implementation of the recommendations contained in the 198th Report of the Standing Committee on Industry on Professionalization of Boards of CPSEs, pertaining to the Department of Public Enterprises, Ministry of Heavy Industries and Public Enterprises. | Shri Praful Patel | 22.12.2011 | 00 01 |

*Laid a copy (Hindi and English Versions) of the statement.

| Sl.No. | Brief subject | Name of Minister | Date | Time Taken H. M. |
|--------|--|-------------------------|------------|---------------------|
| *17. | Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Labour on 'Development of Jute Sector', pertaining to the Ministry of Textiles. | Smt. Panabaka Lakshmi | 22.12.2011 | 00 01 |
| 18. | Status of implementation of the recommendations contained in the Eighth Report of the Standing Committee on Water Resources on Demands for Grants (2011-12), pertaining to the Ministry of Water Resources. | Shri Pawan Kumar Bansal | 27.12.2011 | 00 01 |
| 19. | Status of implementation of the recommendations contained in the Fourth Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2010-11), pertaining to the Ministry of Social Justice and Empowerment. | Shri Mukul Wasnik | 27.12.2011 | 00 01 |
| 20. | Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Social Justice and Empowerment on Scholarship schemes for Scheduled Castes and Other Backward Classes, pertaining to the Ministry of Social Justice and Empowerment. | Shri Mukul Wasnik | 27.12.2011 | 00 01 |
| 21. | Status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Chemicals and Fertilizers on 'Production, Pricing and Distribution of Molasses', pertaining to the Ministry of Chemicals and Fertilizers. | Shri Srikant Kumar Jena | 29.12.2011 | 00 01 |

*Laid a copy (Hindi and English Versions) of the statement.

(iii) Statements made/laid by Ministers regarding Government Business during Ninth Session of Fifteenth Lok Sabha

| Sl.No. | Brief Subject | Name of Minister | Date | Time Taken H. M. |
|--------|---|-------------------------|------------|---------------------|
| *1. | Government business for the week commencing the 28th November, 2011 | Shri Pawan Kumar Bansal | 25.11.2011 | 00 01 |
| 2. | Government business for the week commencing the 7th December, 2011 | Shri Pawan Kumar Bansal | 2.12.2011 | 00 02 |
| 3. | Government business for the week commencing the 12th December, 2011 | Shri Pawan Kumar Bansal | 9.12.2011 | 00 08 |
| *4. | Government business for the remaining part of the Session. | Shri Pawan Kumar Bansal | 16.12.2011 | 00 01 |

*Laid a copy (Hindi and English Versions) of the statement.

**(iv) Matters under Rule 377—Position regarding
receipt of replies from Ministries during
Fifteenth Lok Sabha (As on 15.02.2012)**

| Session | Total Number of Matters raised | No. of replies received | Pending | Percentage of replies sent to members by the Ministries |
|---|---|-------------------------------|---------|--|
| First Session (01.06.2009 to 09.06.2009) | 37 | 24 | 13 | 64.86 |
| Second Session (02.07.2009 to 07.08.2009) | 322 | 234 | 88 | 72.67 |
| Third Session (19.11.2009 to 18.12.2009) | 185 | 138 | 47 | 74.59 |
| Fourth Session (22.02.2010 to 07.05.2010) | 312 | 227 | 85 | 72.75 |
| Fifth Session (26.07.2010 to 31.08.2010) | 276 | 179 | 97 | 64.85 |
| Sixth Session (09.11.2010 to 13.12.2010) | 259 | 141 | 118 | 54.44 |
| Seventh Session (22.02.2011 to 25.03.2011) | 251 | 137 | 114 | 54.58 |
| Eighth Session (01.08.2011 to 08.09.2011) | 325 | 134 | 191 | 41.23 |
| Ninth Session (22.11.2011 to 29.12.2011) | 314 | 66 | 248 | 21.01 |
| | 2281 | 1280 | 1001 | 56.11 |

(v) Statement showing the time lost owing to interruptions and adjournment of the House during the 9th session of the 15th Lok Sabha

| Date | Time Lost due to Interruptions | | Time Lost Due to Adjournment of the House following Interruptions | | Remarks |
|------------|--------------------------------|----|---|----|---|
| | H. | M. | H. | M. | |
| 1 | 2 | | 3 | | 4 |
| 22.11.2011 | 0 | 01 | 5 | 33 | At 1121 hrs., interruptions started and continued up to 1122 hrs. At 1122 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1205 hrs. due to interruptions, House was adjourned for the day. |
| 23.11.2011 | — | | 5 | 53 | At 1105 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1202 hrs., due to interruptions, House was adjourned for the day. |
| 24.11.2011 | 0 | 02 | 5 | 45 | At 1103 hrs. interruptions started and continued up to 1105 hrs. At 1105 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1205 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. At 1405 hrs., due to interruptions, House was adjourned for the day. |
| 25.11.2011 | 0 | 02 | 5 | 09 | At 1101 hrs. interruptions started and continued up to 1103 hrs. At 1103 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1248 hrs., due to interruptions, House was adjourned for the day. |
| 28.11.2011 | 0 | 03 | 5 | 52 | At 1101 hrs. interruptions started and continued up to 1104 hrs. At 1104 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1204 hrs., due to interruptions, House was adjourned for the day. |

| 1 | 2 | 3 | 4 |
|------------|------|------|--|
| 29.11.2011 | --- | 5 56 | At 1102 hrs. due to interruptions, House was adjourned to meet again at 1200 hrs. At 1202 hrs., due to interruptions, House was adjourned for the day. |
| 30.11.2011 | --- | 5 55 | At 1102 hrs. due to interruptions, House was adjourned to meet again at 1200 hrs. At 1203 hrs., due to interruptions, House was adjourned for the day. |
| 01.12.2011 | 0 01 | 5 53 | At 1103 hrs., interruptions started and continued upto 1104 hrs. At 1104 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1203 hrs., due to interruptions, House was adjourned for the day. |
| 02.12.2011 | 0 01 | 5 54 | At 1101 hrs., interruptions started and continued upto 1102 hrs. At 1102 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1204 hrs., due to interruptions, House was adjourned for the day. |
| 08.12.2011 | 0 06 | 1 44 | At 1103 hrs., interruptions started and continued upto 1104 hrs. At 1104 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1207 hrs., interruptions started and continued upto 1212 hrs. At 1212 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. |
| 09.12.2011 | 0 01 | 4 58 | At 1102 hrs., interruptions started and continued upto 1103 hrs. At 1103 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1259 hrs., due to interruptions, House was adjourned for the day. |
| 15.12.2011 | 0 02 | 4 42 | At 1149 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1221 hrs., interruptions started and continued upto 1223 hrs. At 1223 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. |

| 1 | 2 | 3 | 4 |
|------------|------|-------|---|
| | | | At 1406 hrs., due to interruptions, House was adjourned for the day. |
| 16.12.2011 | — | 5 45 | At 1104 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. |
| | | | At 1211 hrs., due to interruptions, House was adjourned for the day. |
| 19.12.2011 | — | 2 32 | At 1218 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. |
| | | | At 1410 hrs., due to interruptions, House was adjourned to meet again at 1600 hrs. |
| 21.12.2011 | 0 09 | 1 35 | At 1104 hrs., interruptions started and continued upto 1111 hrs. At 1111 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. |
| | | | At 1212 hrs. interruptions started and continued upto 1214 hrs. At 1214 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. |
| 22.12.2011 | 0 01 | 2 09 | At 1209 hrs. interruptions started and continued upto 1210 hrs. At 1210 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. |
| | | | At 1411 hrs., due to interruptions, House was adjourned to meet again at 1530 hrs. |
| 28.12.2011 | — | 1 06 | At 1654 hrs., due to interruptions, House was adjourned for the day. |
| Total | 0 29 | 76 21 | |

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(vi) Statement indicating matters of Urgent Public Importance raised (a) after question hour and (b) before the adjournment of the House for the day during the Ninth Session of the Fifteenth Lok Sabha

| Date | No. of Matters raised | No. of Members who spoke/associated | Time Taken |
|--------------|-----------------------|-------------------------------------|-------------|
| | | | H. M. |
| 22.11.2011 | NIL | NIL | NIL |
| 23.11.2011 | NIL | NIL | NIL |
| 24.11.2011 | 01 | 03 | 0 02 |
| 25.11.2011 | NIL | NIL | NIL |
| 28.11.2011 | NIL | NIL | NIL |
| 29.11.2011 | NIL | NIL | NIL |
| 30.11.2011 | NIL | NIL | NIL |
| 01.12.2011 | NIL | NIL | NIL |
| 02.12.2011 | NIL | NIL | NIL |
| 07.12.2011 | 17 | 26 | 0 43 |
| 08.12.2011 | 21 | 39 | 0 44 |
| 09.12.2011 | 02 | 03 | 0 02 |
| 12.12.2011 | 25 | 40 | 0 54 |
| 13.12.2011 | 19 | 27 | 0 40 |
| 14.12.2011 | NIL | NIL | NIL |
| 15.12.2011 | NIL | NIL | NIL |
| 16.12.2011 | NIL | NIL | NIL |
| 19.12.2011 | 20 | 40 | 0 44 |
| 20.12.2011 | 13 | 18 | 0 33 |
| 21.12.2011 | 22 | 32 | 0 56 |
| 22.12.2011 | 20 | 23 | 1 03 |
| 27.12.2011 | NIL | NIL | NIL |
| 28.12.2011 | NIL | NIL | NIL |
| 29.12.2011 | 09 | 69 | 0 24 |
| Total | 169 | 320 | 6 45 |

**22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE NINTH SESSION
OF FIFTEENTH LOK SABHA**

| Business | Time taken | | Percentage of the total time taken |
|---|------------|-----------|--|
| | H | M | |
| BILLS | | | |
| (a) Government Bills | ®38 | 34 | 45.36 |
| BUDGETS— | | | |
| (a) Railway Budget | 03 | 24 | 04.00 |
| (b) General Budget | 05 | 21 | 06.29 |
| CALLING ATTENTION NOTICES | 02 | 19 | 02.72 |
| DISCUSSIONS— | | | |
| (a) Short Duration Discussions (Rule 193) | 09 | 24 | 11.06 |
| (b) Discussion Under Rule 191 | 00 | 05 | 00.09 |
| MATTERS OF URGENT PUBLIC IMPORTANCE | 06 | 45 | 07.94 |
| MATTERS UNDER RULE 377 | 00 | 23 | 00.45 |
| MOTIONS— | | | |
| (a) Motion Under Rule 388 | | | |
| (b) Adjournment Motion | ®05 | 36 | 06.59 |
| QUESTIONS | 06 | 25 | 07.55 |
| STATEMENTS— | | | |
| Rule 372 and Direction 73A | 01 | 06 | 01.30 |
| OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations, etc. | 05 | 39 | 06.65 |
| Total | 85 | 01 | 100.00 |

®Discussed together with Government Bills.

PRINTED BY THE GENERAL MANAGER, GOVT. OF INDIA PRESS, MINTO ROAD,
NEW DELHI-110 002